

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 118 OF 2019 &  
IA NO. 525 OF 2019**

**Dated: 08<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chalet Hotels Limited & Anr.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pritha Srikumar Iyer

**ORDER**

I.A. No. 525 of 2019 (for exemption from filing certified copy of the impugned order) is allowed.

Issue notice to the Respondents returnable on 14.05.2019. Dasti, in addition, is also permitted.

List this matter on **14.05.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*